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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A.NO.83/91

New Delhi, this the 21st February, 1995

Hon'ble Shri J.P. Sharma, Member (J)

Hon'ble Shri P.T. Thiruvengadam, Member (A)

Shri Mahipal Singh Bhati,
D-1/Sector 26,
Noida.

... Applicant

By Advocate: Shri G.K. Aggarwal

Vs.

1. Union of India
through Secretary,
Ministry of Urban Development,
Nirman Bhavan, New Delhi.

2. The Director General (Works),
Central Public Works Dep'tt.
Nirman Bhavan, New Delhi.

... Respondents

By Advocate: Shri B. Lall

ORDER (ORAL)

Hon'ble Shri J.P. Sharma, Member (J)

The applicant, working as Superintending Engineer (Civil) has filed this application challenging the seniority list of Executive Engineer (Civil) issued by the Respondents by Memo. dated 4.8.89. He has prayed for the grant of the reliefs that in the said seniority list of 4.8.89, the seniority of the applicant shall be reckoned with effect from 28.11.69 and has also prayed for various dates of promotion to the post of EE (C) and SE (C) to CE (C) in CES 'A' on the basis of seniority w.e.f. 28.11.69 in the grade of EE (C).

2. On notice, the respondents contested this application and the applicant has also filed the rejoinder. When the case was taken up, Shri G.K. Aggarwal, counsel for applicant pressed that the respondents have issued the

:2:

fresh seniority-list and the application with respect to this has become infructuous. Shri B. Lall, counsel for respondents appears and stated that he has no objection if the applicant withdraw this application and he challenges if so advised the fresh seniority-list according to law.

The present application is therefore disposed of as withdrawn as said above with no order as to costs.

P. J. L.

(P.T. THIUVENGAM)
MEMBER (A)

D. Sharma

(J.P. SHARMA)
MEMBER (J)

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